

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF EXPENDITURE
LOK SABHA
UNSTARRED QUESTION NO. 506**

TO BE ANSWERED Friday, July 20, 2018/Ashadha 29, 1940 (Saka)

Financial Package to States

506. SHRI J.C. DIVAKAR REDDY:

Will the Minister of FINANCE be pleased to state:-

- (a) the details of special financial packages given to each State so far along with the funds sanctioned/spent and criteria adopted therefor;
- (b) the status of special package to Andhra Pradesh post bifurcation and the status along with funds released for each project in Andhra Pradesh; and
- (c) the demands of Andhra Pradesh pending and the reasons therefor?

ANSWER

**MINISTER OF STATE FOR FINANCE
(SHRI P. RADHAKRISHNAN)**

(a): The Central Government has not provided special financial package to the States while implementing the recommendations of 14th Finance Commission. However, Prime Minister's development package of Rs. 80,068 crore for Jammu and Kashmir and Prime Minister's development package for Bihar consisting of Rs. 1,25,003 crore of identified projects and other investments of Rs. 40,657 crore were announced. The funding of Prime Minister's development package to the States is done through budget line of concerned line ministries.

(b) to (c): In accordance with Sections 46(2), (3) & 94(2) of the Andhra Pradesh Reorganisation Act, 2014, a special development package for development of 7 backward districts of the Successor State of Andhra Pradesh has been approved by the Central Government. As a part of special development package Rs.1050 crore has been disbursed in 3 equal instalments of Rs. 350 crore (@ Rs. 50 crore per district per year) from 2014-15 to 2016-17 and Rs.1050 crore will be released in coming years subject to submission of Utilization Certificate etc. by the State Government of Andhra Pradesh.
